

29.06.2020

File taken up today in pursuance to the order No.8188-8348/DJ/Covid-19/Lockdown/pronouncements/2020 dated 06.05.2020 regarding pronouncement of judgments/orders.

Present : None for the State.

None.

Party/advocate could not be contacted as their mobile number not available on record. So, no effective hearing can take place.

At request, be put up for arguments on point of charge/FP on 27.07.2020. One copy of order be uploaded on CIS. A printout of the order be tagged with the main case file.

(Manoj Kumar)

MM-06/Central/29.06.2020

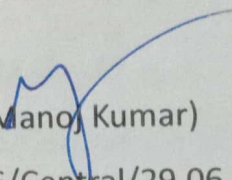
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File taken up today in pursuance to the order No.8188-8348/DJ/Covid-19/Lockdown/pronouncements/2020 dated 06.05.2020 regarding pronouncement of judgments/orders.

Present : None.

Ld. Counsel for accused has been contacted through mobile phone by the Reader of the Court. Ld. Counsel seeks time to argue in this matter. So, no effective hearing can take place.

At request, be put up for arguments/FP on 27.07.2020. One copy of order be uploaded on CIS. A printout of the order be tagged with the main case file.


(Manoj Kumar)

MM-06/Central/29.06.2020

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Present : None for the State.

None.

File is not traceable.

Ahlmad is directed to trace out the file.

Be put up for arguments on notice/charge/FP on 27.07.2020. One copy of order be uploaded on CIS. A printout of the order be tagged with the main case file.

(Mahoj Kumar)

MM-06/Central/29.06.2020

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File taken up today in pursuance to the order No.8188-8348/DJ/Covid-19/Lockdown/pronouncements/2020 dated 06.05.2020 regarding pronouncement of judgments/orders.

Present : None for the State.

None.

Ld. LAC for accused has been contacted through mobile phone by the Reader of the Court. Ld. LAC submits that he has no information about the accused. He further submits that he has not received copy of charge-sheet yet and seeks an adjournment. So, no effective hearing can take place.

At request, be put up for arguments on point of charge/FP on 27.07.2020. One copy of order be uploaded on CIS. A printout of the order be tagged with the main case file.

(Manoj Kumar)

MM-06/Central/29.06.2020